

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2019

ORDER NO. 20 OF 2019


Hon'ble President is pleased to modify the sitting commencing from **04/02/2019** to **01/03/2019**, for **CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 21.02.2019 to 22.02.2019	Larger Bench matters.
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 04/02/2019 to 01/03/2019 .	Excise Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 04/02/2019 to 01/03/2019 .	Service Tax Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Ajay Sharma, Member (Judicial)	From 04/02/2019 to 01/03/2019 .	Customs Division Bench Matters
Hon'ble Dr. S. K. Pati, Member (Judicial)	From 04/02/2019 to 01/03/2019	Single Member Matters

Note:

1. During the hearing of Larger Bench cases, Customs and Excise Division Bench matters will be heard by Hon'ble Sh. P. Anjani Kumar, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial).
2. If a Judicial Member who is part of a DB will be on leave or tour, Hon'ble Dr. S. K. Pati, Member (Judicial) will form part of that DB and Single Member cases listed during the date(s) will be adjourned.
3. In the event of leave or tour of any Member (Technical) the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Member (J) who was a part of the earlier DB will hear Single Member Bench Matters on those days. If two Technical Members will be on leave/tour the available DB will take up the other two lists.
4. On every Friday Special Bench will hear the matters as will be notified.

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


24/01/19
Dy. Registrar